

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 3 of 2014 in**  
**Appeal No. 88 of 2013**

**Dated : 9<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd.**

**... Review Petitioner/  
Appellant(s)**

**Versus**

**CERC & Ors.**

**..Respondent(s)**

**Counsel for the Review Petitioner/  
Appellant (s)**

Mr. M.G. Ramachandran

Ms. Poorva Sahegal

Ms. Anushree Bardhan

**Counsel for the Respondent :**

Mr. K.S. Dhingra for R.1

Mr. Alok Shankar for TPDDL

Mr. Aashish Gupta

Mr. Aditya Mukherjee for BYPL

**ORDER**

The learned counsel for the Review Petitioner seeks permission to withdraw the Review Petition.

Accordingly, the permission is granted and the Review Petition is dismissed as withdrawn without prejudice to the rights and contentions of the parties.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/js